

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B. V. WAGH
COURT 56 ADDL. SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 11.06.2020

Sr. No.	Case No	Particulars	Stage	Name of Adv.	Next Date
1	B.A.559/2020 in S.C.110/2019	Sandep @ Raja Pandurang Gurav V/s The State	Hearing	Adv. Vasant Prabhu	
2	Cr.B.A.2165/19 in Cr. Appeal	Shailesh Dhirajmal Siroya.. Appellant	Hearing	Adv. Dilip Mishra	
3	Cr.B.A.1181/2020	Soheb Mohammabd Kunchi V/s Dharavi P. Stn.	Hearing	Adv. Anjali Patil	
4	Cr.B.A.1202/2020	Kashinath @ Raju Chetu Sonkar V/s. Khar P. Stn.	Hearing	Adv. Khan Abdul Wahab	
5	Cr.B.A.1195/2020	Tabrej Abdul Gani Mulla V/s. Shivaji Nagar P. Stn.	Hearing	Adv. Dinesh P	
6	Cr.B.A.1197/2020	Sarang Harish Patharkar V/s. Antop Hill P. Stn.	Hearing	Adv. Amrish Salunke	
7	Cr.B.A.759/2020	Eqrudhin Silswami V/s. Dadar P. Stn.	Hearing		
8	Cr.B.A.1018/2020	Mahesh Bhoir V/s. Mahim P. Stn.	Hearing	Adv. Bachate	
9	Cr.B.A.1238/2020	Shabar Shaikh V/s. Mahim P. Stn.			
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Sheristedar, C.R.No.56.